

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3901  
ANSWERED ON:18.02.2014  
DEVELOPMENT OF VILLAGES  
Viswanathan Shri P.

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of the schemes/projects undertaken by the Government for integrated development of villages where the population of Scheduled Castes is much higher in the country for which the Government has provided assistance under the Centrally Sponsored Schemes, State/ UT-wise;
- (b) the funds sanctioned, released and utilised for the purpose since inception, scheme /State/UT-wise;
- (c) whether the Government is considering to create SC/ST Zones for the villages having majority SC/ST population in the country;
- (d) if so, the details and the present status thereof; and
- (e) the time by which it is likely to be implemented?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT)

(a): (i) The Centrally-Sponsored Pilot Scheme of Pradhan Mantri Adarsh Gram Yojana (PMAGY) is being implemented in five States selected from 5 regions of the country as follows, for integrated development of 1000 Scheduled Castes (SCs) majority villages:-

S.No.	Region	State	No. of selected village
1.	North	Himachal Pradesh	225
2.	East	Bihar	225
3.	West	Rajasthan	225
4.	South	Tamil Nadu	225
5.	North-East	Assam	100

(ii) The Scheme aims at the integrated development of selected villages primarily, through (i) convergent implementation of the existing Central and State Schemes, and (ii) through `Gap-filling` central assistance @ Rs. 20 lakh per village on an average (with the States expected to provide a matching contribution), for meeting such requirements of the selected villages as can not be met through (i) above.

(b): The details of funds sanctioned, released and utilized since inception of the Scheme are as under:

(Rs. in lakh)			
Sl. No.	State	Central Assistance released	Amount Utilized
1.	Assam	2010.00	2009.00
2.	Bihar	4522.50	2270.00
3.	Himachal Pradesh	4522.50	74.57
4.	Rajasthan	4522.50	3526.00
5.	Tamil Nadu	4522.50	4522.50

(c): Presently, there is no such proposal.

(d) & (e): Does not arise in view of (c) above.